

Corrigendum 1:

Sub:- For Facility Management Services at Bihar Vidhan Sabha Guest House, Patna.

Based on the discussion in pre-bid meeting and based on various clarification queries received from the bidder. The assembly secretariat has decided to revise the following clauses of the tender document. Potential bidders are requested to take note of the same. No further changes requested from the bidders will be solicited in this matter. However, the Secretariat reserves the rights to publish additional corrigendum, if required.

Sr. No.	Clauses/Section Name as in RFP	Existing Clauses	Revised Clauses
1.	1. Fact Sheet S.No. 14 Page no.-03	Technical Presentation/Demo: 10.04.2025 from 11:00 am onwards	Technical Presentation/Demo: 11.04.2025 from 11:00 am onwards
2.	Scope of Work C. Clause-g, h & i page no.-12	<p>g. Garden Management:- flowers, grass, fertilizers & pesticides, seasonal plantation, lawn care along with equipments.</p> <p>h. Security:- Round the clock security guards deployment, CCTV surveillance.</p> <p>i. Equipments maintenance:- Air Conditions, Centralized Geyser, CCTV camera AMC, RO, DG set, Water Cooler, TV, Lights, Fan and other electrical breakdown.</p>	<p>g. Garden Management:- General garden maintenance.</p> <p>h. The clause mentioned is omitted.</p> <p>i. Equipments Repair:- Repairing and associated corrective measures in case of Air Conditions, Centralized Geyser, CCTV camera, RO, DG set, Water Cooler, TV, Lights, Fan and other immediate electrical breakdown. Overall these equipments AMC will be decided by BLAS and Vendor must immediately inform BLAS of any breakdown, related steps taken and if outside of its scope of work any further steps required to solve problem.</p>
3.	Annexure-01 4. Catering: Page no.-22&23	The rates of food items will be approved by BLAS separately in consultation with the vendor through Canteen Committee of BLAS.	Food and related bill is to be paid by the guests themselves. The rates of food items will be approved by BLAS separately in consultation with the vendor through Canteen Committee of BLAS.
4.	Annexure-01 Clause: 5 Page no.-23	The contractor shall ensure overall general maintenance, like drainage, cleaning, garbage disposal (dry and wet garbage/plastic and non-plastic waste disposal etc., in an eco-friendly manner, using protective/closed bins), services and repairs (electrical, plumbing, HVAC etc.),	The contractor shall ensure overall general maintenance, like drainage, cleaning, garbage disposal (dry and wet garbage/plastic and non-plastic waste disposal etc., in an eco-friendly manner, using protective/closed bins), services and repairs (electrical, plumbing, HVAC etc.),

		breakdowns, emergency relief and help on urgency basis. To ensure that Supervisors are sufficiently trained and equipped with mobile phones. General equipments to be maintained are Air Condition, Geyser, RO, Water Cooler, TV, Lights, and Fan etc. List of items is attached (annexure-04).	breakdowns, emergency relief and help on urgency basis. To ensure that Supervisors are sufficiently trained and equipped with mobile phones. General electrical equipments in the guest house which may require emergency repairs/reliefs are Air Condition, Geyser, RO, Water Cooler, TV, Lights, and Fan etc. List of items will be provided in due course.
5.	<u>Annexure-01</u> Clause: 6 Page no.-23	The guest house garden shall be maintained by the vendor. The materials used for Garden equipments to be procured by the vendor like scissors, spade, lawn movers etc.	The general maintenance of guest house garden shall be done by the vendor. Execution of specialized garden work will be the responsibility of BLAS.
6.	<u>Annexure-01</u> Clause: 8 Page no.-23	The vendor shall deploy security guards to ensure safety and security of the guest house round the clock, on all the days of the year.	The clause mentioned is omitted.
7.	<u>Annexure-01</u> Clause: 13 (i) Page no.-24	Security Staffs:-09Nos.	The clause mentioned is omitted.
8.	<u>Annexure-01</u> Clause: 14 (i) Page no.-24	Security Staffs:-Semi-skilled.	The clause mentioned is omitted.
9.	<u>Annexure-03</u> Clause: 5 Page no.-29	Equipment Maintenance Cost:	The clause mentioned is omitted.
10.	<u>Annexure-03</u> Page no.-30	For this RFP, total financial proposal (in Rs.) with regards to Bihar Legislative Assembly guest house facility management services will be considered as 01(Salary Cost)+02(Laundry Services and Linen Management cost)+03(Pest Control treatment cost)+04(Cleaning Material Cost)+05(Equipment Maintenance Cost).	For this RFP, total financial proposal (in Rs.) with regards to Bihar Legislative Assembly guest house facility management services will be considered as 01(Salary Cost)+02(Laundry Services and Linen Management cost)+03(Pest Control treatment cost)+04(Cleaning Material Cost).